

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION No-968**  
TO BE ANSWERED ON 28/07/2023

**WITHDRAWAL OF CASES LODGED AGAINST FARMERS**

968. SHRI DEEPENDER SINGH HOODA

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) Whether the respective State Governments were committed to withdraw the cases registered against farmers during the protest as promised to the farmer unions; and
- (b) If so, the details thereof and the current status of withdrawal of such cases?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) and (b): As per the inputs received from Ministry of Home Affairs, 86 no. of cases against farmers for withdrawal have been received and concurred with. Further, as per inputs received from the Ministry of Railways, all the cases registered by Railway Protection Force (RPF) during the farmers' protest from 24.09.2020 to 12.12.2021 have been withdrawn/closed.

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